

(31)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 440/96.

Date of Order: 15-4-96.

Between:

K.Jayarami Reddy.

.. Applicant.

and

1. The Senior Superintendent of Post Offices,
Chittoor Division, Chittoor-1.
2. The Director of Postal Services,
Southern Region(A.P.)
O/o the Postmaster General, Kurnool-5.
3. The Postmaster General,
Southern Region(A.P.)
Ashoknagar, Kurnool-5.
4. The Director General, Dept.of Posts,
Dak Bhavan, Sansad Marg, New Delhi.

.. Respondents.

For the Applicant: Mr. Krishna Devan, Advocate.

For the Respondents: Mr. V.Bhimanna, Addl.CGSC. ~~REXXON~~.

CORAM:

THE HON'BLE MR.JUSTICE M.G.CHEDHARI : VICE-CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following Order:-

Learned advocate on record for the applicant
SRI Krishna Devan has by his letter dt.12-4-96 sought withdrawal
of the OA on the basis of applicant's instructions.

Hence the OA is allowed to be withdrawn and stands
disposed of accordingly.

Prabhakar
Deputy Registrar(J)CC

To

1. The Senior Superintendent of Post Offices,
Chittoor Division, Chittoor-1.
2. The Director of Postal Services,
Southern Region(A.P.)
O/o the Postmaster General, Kurnool-5.
3. The Postmaster General,
Southern Region(A.P. Ashoknagar, Kurnool-5.
4. The Director General, Dept.of Posts,
Dak Bhavan, Sansad Marg, New Delhi.
5. One copy to Mr.Krishna Devan, Advocate, CAT.Hyd.
6. One copy to Mr. V.Bhimanna, Addl.CGSC.CAT.Hyd.
7. One spare copy.

pvm

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD :M(A)

Dated: 15 - 4 - 1996

ORDER/JUDGMENT

M.A/R.A./C.A.No.

in

O.A.No. 440/96

T.A.No. (w.p.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default

Ordered/Rejected.

No order as to costs.

pvm

